COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 156 OF 2017

Dated: 27th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Aravali Power Company Private Ltd.

.... Appellant(s)

Vs.

Haryana Power Purchase Centre & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Aditi Singhal for R-5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 10.05.2018.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

ts/mk